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Title: Introduction of Goa Appropriation Bill, 2005. (Motion adopted and Bill Passed).

14.09 hrs.

GOA APPROPRIATION BILL, 2005*

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THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Goa for the services of the financial year 2004-2005.

MR. DEPUTY-SPEAKER: The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Goa for the services of the financial year 2004-2005."

The motion was adopted.

SHRI P. CHIDAMBARAM: Sir, I introduce** the Bill.

MR. DEPUTY-SPEAKER: The Minister may now move for consideration of the Bill.

SHRI P. CHIDAMBARAM: Sir, I beg to move :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Goa for the services of the financial year 2004-2005, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Goa for the services of the financial year 2004-2005, be taken into consideration."

The motion was adopted.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 18.3.2005.

** Introduced with the Recommendation of the President.

MR. DEPUTY-SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the long Title were added to the Bill.

SHRI P. CHIDAMBARAM: I beg to move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

SHRI P. CHIDAMBARAM: Thank you, Sir.
